

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T. C.P No.24/(MAH)/2010  
CA No.

CORAM:



Present: SHRI M. K. SHRAWAT  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.10.2016

NAME OF THE PARTIES: M/s. Elegant Industries Pvt. Ltd.

V/s.  
M/s. Shishir B. Nevatia

SECTION OF THE COMPANIES ACT: 284(4) of the Companies Act.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	KARAN NEVATIA	DIRECTOR FOR PLAINTIFF	
2	Nilesh Patil	For Respondent	

Order

**C.P.24/284(4)/CLB/MAH/2010**

1. Ld. Counsels respectively of both the sides are present.
2. Ld. Counsels have informed that a connecting Petition is pending for disposal. Therefore, C.P. 24 is to be clubbed along-with C.P. 43 on the next date of hearing. Registry is directed accordingly.
3. The Director of the Company is present in person and seeking time to file the Reply. Time is Granted.
4. Reply to be filed on or before 28<sup>th</sup> October, 2016.
5. Registry is directed to fix both the CPs (supra) for hearing on 9<sup>th</sup> November, 2016. This date of next hearing is duly communicated in the court to both the sides.

Dated: 05.10.2016

Sd/-  
Shri M.K. Shrawat  
Member (Judicial)